

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1343/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt.Ltd.  
V/s.  
Sunsolar Renewable Energy Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Prasad Samanaka	Adv. for Petitioner	Prasad

**ORDER**

**CP No. 1343/I&BP/NCLT/MB/MAH/2017**

For it has been noticed that the date of hearing intimation has not been notified to the Corporate Debtor, the Petitioner is hereby directed to notify the next date of hearing to the Corporate Debtor and file proof of service.

List this matter on **21.09.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)